

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01311/2018

(in OA 200/570/2011)

Jabalpur, this Wednesday, the 12th day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through its Secretary, Ministry of Defence (Defence Production), "G" Block, New Delhi – 110011.
2. The Director General of Quality Assurance, Directorate of Quality Assurance (MNE), Department of Defence Production, Room No.31, "G" Block, New Delhi – 110011.
3. Additional Director General of Quality Assurance (MNE), Isapur, Nawabganj, District 24 Pargana North – 743144 (WB).
4. The Controller (CQA) (ME), Aundh Road, Kirki, Pune – 411020 (M/S).
5. Quality Assurance Officer, Quality Assurance Establishment (ME), Khamaria, Jabalpur – 482005 (MP) **-Applicants**

(By Advocate – Shri S.K. Mishra)

V e r s u s

Kamal Pal, S/o Shri Mool Chand, Date of birth 2.6.1971, R/o H. No.1500, Near Mastana Hotel, Besie Panchanan Dairy, Ranjhi, Jabalpur (MP) 482001 **-Respondent**

O R D E R (O R A L)

By Navin Tandon, AM.

This MA has been filed by the applicants (respondents in OA) seeking further six months' time to comply with our order

dated 02.08.2018 passed in Original Application
No.200/570/2011.

2. It has been submitted by the applicants (respondents in OA) that the case of the respondent (applicant) requires approval of Ministry of Defence and, therefore, the process will take some time.

3. Considering the above, we allow applicants further four months' time to comply with our order dated 02.08.2018 in Original Application No.200/570/2011.

4. MA is disposed of accordingly.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member